

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2013

Dated : 12th December, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Rana Sugars Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

**Counsel for the Appellant (s): Mr. Vishal Gupta
Mr. Kumar Mihir**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PSPCL**

ORDER

The learned counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 10.01.2014 after serving copy on the other side.

Post the matter for hearing on **17.01.2014**.

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**